

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd September, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 545/2017	Samarpal Singh Vs. State of UP & Ors.	Mr. Samarpal Singh, Applicant in person
2.	Original Application No. 551/2017 (M.A. No.1119/2017)	Balaji Dhar Vs. South Delhi Municipal Council	Mr. Sumit Chander, Adv. for Applicant
3.	Original Application No. 597/2017	Sohan Lal Vs. Union of India & Ors.	Mr. Amit Punj, Adv. for Applicant
4.	Original Application No. 600/2017	Trishira Residents Welfare Association (Regd.) Vs. Deputy Commissioner, Faridabad & Ors.	Mr. Atul Singh & Dr. S. N. Singh, Advs. for Applicant
AFTER NOTICE			
5.	Original Application No. 557/2017 (M.A. No.1120/2017)	Anjani Kumar Vs. State of U.P. & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Singh, Adv. for R-3 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Priyanka Swami, Adv. for GNN Mr. Kush Sharma, Adv.
7.	Original Application No. 517/2017	M/s Caravan Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
8.	Original Application No. 518/2017	M/s Danish Leather Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
9.	Original Application No. 519/2017	M/s Evergreen Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5
10.	Original Application No. 520/2017	M/s Ashu Charm Udyog Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv. for R-2 to 5

FOR HEARING			
11.	Original Application No.125/2013 (M.A. No. 1022/2017)	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. S. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.
12.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
13.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Adv. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Pradeep Misra, Adv. for UPPCB
14.	Original Application No. 289/2017 (M.A. No. 766/2017 & M.A. No. 866/2017)	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Ms. Divya Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGWA Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Krishna Kumar Singh, Adv. for MoEF

Date : 22nd September, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
15.	Original Application No. 145/2016 (PH)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Om Prakash, Adv. for Ministry of Railways Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED